

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 317 OF 2016 &  
IA NOS. 657 AND 658 OF 2016**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Vijaynagar Sugar Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s)

:

Ms. Pratiksha Mishra for R.2, 5 & 6

**ORDER**

List the matter on **04.05.2017**. Interim order to continue till then.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*